

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1893
ANSWERED ON:11.08.2011
SCHEMES FOR AUGMENTATION OF DRINKING WATER
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of proposals for schemes for augmentation of drinking water received by the Union Government from various States, State and UT-wise;
- (b) the details of the proposals cleared, State and UT-wise; and
- (c) the time by which the pending proposals are likely to be cleared?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a): The Ministry of Drinking Water & Sanitation administers, through the States, the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) to provide access to safe drinking water to the rural areas. Under the NRDWP the Government of India supplements the efforts of the States by providing financial and technical assistance. NRDWP funds are allocated to the States as per approved allocation criteria. The States are vested with full powers under the NRDWP to plan and approve drinking water supply schemes in the State level Scheme Sanctioning Committees. No proposals for augmentation of drinking water supply are required to be submitted to the Central Government for approval.

(b)&(c): Do not arise.